

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/89/2024, IA (CA)/14/2024 in Company Petition/50/241/2023
NAME OF THE COMPANY	Odlings Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Sumeet Gunt
NAME OF THE RESPONDENT(S)	Odlings Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/89/2024

Present: Ld. Counsel Mr. Adhish Srivastava for the Applicant.

Ld. Counsel Mr. T. Sudhakar for the Respondent No.2.

It is stated by the Applicant that R9, R11 and R13 are served. The applicant has filed IA for effecting the service of these Respondents at new address mentioned in Para No.3. Accordingly, these respondents be served at the address given in IA 89/2024. As such this application is disposed of.

IA (CA)/14/2024

Present: Ld. Counsel Mr. Adhish Srivastava for the Applicant.

Ld. Counsel Mr. T. Sudhakar for the Respondent.

Matter is adjourned to 27.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)